No. A-4201/1/57/2011-Ad.II
Government of India
Ministry of Corporate Affairs
5th Floor, “A” Wing, Shastri Bhavan,
New Delhi, the 14th June, 2011

OFFICE MEMORANDUM

Subject : Attachment of ICLS probationers to file/attached/head offices of MCA during second phase training (May 2011 to May 2012) – Reg.

In partial modification of this Ministry’s OM of even number dated 12.5.2011, the undersigned is directed to convey the decision of competent authority for the following modification in attachment :

i) Mr. Rajeev Kumar Singh - RD, Kolkata in place of RD, Noida
ii) Ms. Tiainla - RD, Chennai in place of RD, Noida and
iii) Mr. Deepak Persoya - RD, Ahmedabad in place of RD, Noida.

(R.K.Pandey)
Under Secretary to the Govt. of India
Ph.: 23385307

To
1. Director, IICA.
2. Programme Coordinator, IICA.
3. All RDs.
4. U.S. Cash/Ad.III, MCA
5. e-Gov. cell for placing on website (Training).